Office Order No.47/2013

In partial modification of the Office Order No.36/2012 dated 07/05/2012 as amended from time to time, the work of CAPIO is distributed as under:

(i) Smt. Poonam Suri, DLA will be CAPIO for Notary Cell.
(ii) Shri G.C. Mishra, DLA will be CAPIO for Judicial Section
(iii) Dr. R.S. Shrinet, ALA will be CAPIO for Advice 'B' Section
(iv) Ms. Arti Chopra, ALA will be CAPIO for Advice 'A' & 'C' Sections
(v) Shri D. Choudhury, Under Secretary will be CAPIO for Admn.III Section
(vi) Shri Ravindra Kumar, Deputy Secretary will be CAPIO for Admn I Section
(vii) Shri G.D. Sharma, Under Secretary will be CPIO for Admn.II Section.
(viii) Smt. Asha Sota, Under Secretary will be CAPIO for Admn.IV and RTI Cell.

2. The SO (RTI Cell) will directly send the RTI applications pertaining to the above Sections/Units to the respective CAPIOs, who will convey their respective information to the RTI applicants with a copy to the RTI Cell.

(Ravindra Kumar)
Deputy Secretary to the Govt. of India
Phone: 2338 4109

Copy to:

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